

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **16.06.2022** (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)No. 38 of 2022 & IA No. 422,423 of 2022	Mangala Yuvaraj Nakade V Shree Basveshwara Agro food Processing Ltd	Kannan	
2.	Comp App (AT)(CH) No. 39/2022	Spark Capital Advisors (India) Pvt Ltd V Spark Institutional Equities Pvt Ltd	KSR & Co Company Secretaries LLP	
3.	Contempt Application No.04/2022 & IA.No.464/2022 Comp App (AT) (CH) (Ins) No.103/2022.	Bandle Ganesh babu V Raghu Babu Gunturu and Anr	R. Avinash Krishnan Ravi	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 235/2021	Sawraj kumar V Expact Projects and Development P Ltd	Ridhima Sharma Christopher Manoharan	Uday Sankar Associates
5.	Comp App (AT)(CH)(Ins) No. 28/2022 & IA No. 56/202	Satya Sadasica Basaya Prasad Maley & Ar V Shrest Insustries P.Lrd	Deep Tarun Bisht	Notice Returned on Respondent - 21/4/2022 (Addressee Left)
6.	Comp App (AT)(CH)(Ins) No. 67/2022 & IA No. 142/2022	Jay Mathew & 139 Ors V	Alias M. Cherian	Notice served on R2- 10/05/2022 Notice Returned on R1- 17/05/2022 (No Such address)

7.	Comp App (AT)(CH)(Ins) No. 54/2022 & IA No. 107/2022	John N.J V Hindustan Newsprint Ltd & Anr With	Alias M. Cherian	Notice served on R210/05/2022 Notice Returned on R1-13/05/2022 (No such Addressee)
8.	Comp App (AT)(CH)(Ins) No. 55/2022 & IA No. 108/2022	Rejy K. John V Hindustan Newsprint Ltd & Anr	Alias M. Cherian	Notice served on R210/05/2022 Notice Returned on R1-13/05/2022 (No such Addressee)
9.	Comp App (AT)(CH)(Ins) No. 126/2022 & IA No. 295 & 296/2022	Sanjay Jalan V Swamy Traders & Anr	Aparajitha Vishwanath	Mano Ranjani
10.	Comp App (AT)(CH)(Ins) No. 129/2022 & IA No. 307,408/2022/2022	Nanadamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. V The Cotton Corporation of India Limited and Anr.	R. Avinash Krishnan Rav	Mano Ranjani
11.	Comp App (AT)(CH)(Ins) No.149/2022 & IA.No.348,349,350/2022	Balasaheb Sangangoud Patil & 8 Ors V Shranappa Sangappa Alur & 10 Ors	Anuparna Bordoloi	
12.	Comp App (AT)(CH) (Ins) No. 180/2022 & IA.No.407,408/2022	Dopesh Raja V Sadhanala Venkata Rao & 1 anr	Sandeep Kumar	
13.	Comp App (AT)(CH) No. 13/2022 & IA.No.124/2022	Wilson Jacob & 2 Ors V The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Aiswarya James	Anil D Nair & Associates-R1 SVJS Associates- R8 Notice Served on R3,R4,R5,R6- 10/03/2022 R2,15/03/2022 R7-14/03/2022 R10-09/03/2022

For Hearing

S. No	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT)(CH) No. 19/2021 & IA.No.233/2021	S. Thilak V R. S. Mills Private Ltd & 2 others WITH	Surana & Surana	Ramani Shankar R1 & R2
15.	Comp App (AT)(CH) No. 20/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	Ramani Shankar R1 & R2
16.	Comp App (AT) (CH)(Ins) No. 61/2021 in IA Nos. 136, 137, 138, 477 & 488 / 2021	N.V.Ramaraju V Rajkumar Ralhantar RP of Leo Meridian Infrastructure Projects & Hotels Ltd.	Avinash Krishnan Ravi G.S.Rama Rao Harshini Jyothi raman	Satish Parasaran for Krishna Ganshi -R1 S.Satyanarayana -R2
17.	Comp App (AT)(CH)(Ins) No. 233/2021	Subbaraya Ananthar Durairaju V Indian Overseas Bank & 2 Ors	J. Vinoth R. Gopinath R. Panneersel vam	Ananda Gomathy Murugesan Caveator for R1 R3 Notice returned

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)**(Chennai Bench)****For Assistance,****1.Asst.Registrar - PH No. : 044-2888 0500****2.Court Officer - PH No. : 044-2888 0450**